

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7686/2006

(From the judgement and order dated 24/08/2004 in AO 436/2001 and final order dt. 27.10.2005 in RA 8/2005 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

NEW INDIA ASSURANCE CO. LTD.

Petitioner(s)

VERSUS

KENDRA DEVI & ORS.

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 19/07/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s) Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. K.S. Rana,Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master